

APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Thursday, the 21st November, 2024

(This causelist shall be taken up at the end of matters listed at 10.30 AM or at 02:15 PM, whichever is earlier)

(Note: Due to scheduled maintenance, the cause list and daily orders will not be accessible on the APTEL website from November 20, 2024, to November 21, 2024. The cause lists for November 21 and 22, 2024, will be sent via email to the concerned advocates/parties. Hard copies of urgent daily orders can be obtained from the Registry)

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab".)

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Microsoft Teams is)

(<https://msteams.link/L9ZL>)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

(IT Assistant: Mr. Dhruv, M.No.+91 9717973312, Mr. Saurabh, M.No. +91 7838455111)

COURT - I

CORAM: HON' BLE MR. JUSTICE RAMESH RANGANATHAN, CHAIRPERSON
HON' BLE MRS. SEEMA GUPTA, TECHNICAL MEMBER

For Further Hearing (Appeal)

S. No.	Case No.	Parties	Name of Counsel for
			Appellant/Respondent Mrs./Mr.
1.	98/21 (Service complete) (Matter is included in the List of Finals alongwith A.No.465/23 and 676/23)	Noida Power Company Limited -Appellant(s) Versus Uttar Pradesh Electricity Regulatory Commission & Anr. - Respondent(s)	Vishal Gupta, Sumeet Sharma, Divyanshu Gupta, Paras Choudhary, Tenzen Tashi negi for App.1. C.K. Rai for R-1 Anand K. Ganesan, Swapna Seshadri, Divyanshu Bhatt, Amal Nair, Shashwat Singh, Savyasachi Saumitra for R-2

1.1	343/21 (Service complete)	Noida Power Company Limited -Appellant(s) Versus Uttar Pradesh Electricity Regulatory Commission - Respondent(s)	Vishal Gupta, Anil Dutt, Sumeet Sharma, Divyanshu Gupta, Paras Choudhary, Tenzen Tashi negi for App.1. C.K. Rai for R-1 (Anand K. Ganesan, Amal Nair, Divyanshu Bhatt, Shashwat Singh for Rama Shanker Awasthi)
<u>For Hearing (Appeal)</u>			
2.	164/15 (Service complete) (DoF - 29-05-2015)	BSES Rajdhani Power Ltd. -Appellant(s) Versus Delhi Electricity Regulatory Commission -Respondent(s)	Buddy A. Ranganadhan, Hasan Murtaza, Malavika Prasad Vipul Ganda for R-1
2a.	165/15 (Service complete)	BSES Yamuna Power Ltd. -Appellant(s) Versus Delhi Electricity Regulatory Commission -Respondent(s)	Buddy A. Ranganadhan Hasan Murtaza, Malavika Prasad Vipul Ganda for R-1
2b.	335/17 & IA-737/17 (For stay) (Service complete)	BSES Rajdhani Power Limited - Appellant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Hasan Murtaza, Malavika Prasad Vipul Ganda for R-1
2c.	395/17 & IA-820/17 (For stay) (Service complete)	BSES Yamuna Power Limited -Appellant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Hasan Murtaza, Malavika Prasad Vipul Ganda for R-1
3.	152/15 (Service complete) (DoF - 29-06-2015)	Punjab State Transmission Corporation Ltd. -Appellant(s) Versus Punjab State Electricity Regulatory Commission & Anr. -Respondent(s)	Ranjitha Ramachandran Anushree Bardhan Poorva Saigal, A.K. Dubay Sakesh Kumar for R-1
3a.	241/17 (Service complete)	Punjab State Transmission Corporation Ltd. - Appellant(s) Versus Punjab State Electricity Regulatory Commission & Anr. - Respondent(s)	Ranjitha Ramachandran Poorva Saigal, Anushree Bardhan Shubham Arya Sakesh Kumar for R-1
3b.	05/18 (Service complete)	Punjab State Transmission Corporation Limited - Appellant(s) Versus Punjab State Electricity Regulatory Commission & Anr. - Respondent(s)	Ranjitha Ramachandran, Poorva Saigal, Anushree Bardhan, Shubham Arya, Arvind Kumar Dubey Gargi Kumar for R-1

4.	223/15 & IA-2136/22 (For directions) IA-1614/24 (For deletion) (Service complete) (DoF-06-08-2015)	Adani Electricity Mumbai Ltd. & Anr. - Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. -Respondent(s)	Anjali Chandurkar, Hasan Murtaza Aditya Panda, Malavika Prasad Ramanuj Kumar, Manpreet Lamba for Proforma Appellant Hemant Singh for A-2 Pratiti Rungta for R-1 M.Y. Deshmukh for R-7
4a.	225/15 & IA-2138/22 (For directions) IA-1611/24 (For deletion) (Service complete)	Adani Electricity Mumbai Ltd. & Anr. - Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. -Respondent(s)	Anjali Chandurkar, Hasan Murtaza, Aditya Panda, Malavika Prasad Hemant Singh for A-2 Ramanuj Kumar, Manpreet Lamba for Proforma Appellant Pratiti Rungta for R-1
4b.	237/15 & IA-165/16 (For permission to urge additional grounds) IA-2140/22 (For directions) (Service complete)	Adani Electricity Mumbai Ltd. & Anr. - Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. -Respondent(s)	Priyal Modi Hemant Singh for A-2 Pratiti Rungta for R-1 Amit Kapur for R-7
4c	237/16 & IA-1613/24 (For deletion) (Service complete)	Adani Electricity Mumbai Ltd. & Anr. - Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Hasan Murtaza, Malavika Prasad Ramanuj Kumar, Manpreet Lamba for Proforma Appellant Pratiti Rungta for R-1 Sudhanshu S. Choudhari for R-7
4d	315/16 IA-2141/22 (For directions) IA-1612/24 (For deletion) (Service complete)	Adani Electricity Mumbai Ltd. & Anr. - Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Hasan Murtaza, Malavika Prasad, Akshat Jain Ramanuj Kumar, Manpreet Lamba for Proforma Appellant Hemant Singh for A-2 Pratiti Rungta for R-1

4e	12/17 & IA-2137/22 (For directions) (Service complete)	Adani Electricity Mumbai Ltd. & Anr. - Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Hasan Murtaza, Malavika Prasad Ramanuj Kumar, Manpreet Lamba for Proforma Appellant Pratiti Rungta for R-1
5.	01/17 (Service complete) (DoF-11-12-2015)	Energy Watchdog - Appellant(s) Versus Tamilnadu Electricity Regulatory Commission & Ors. - Respondent(s)	(Anil Kumar - Rep.) Sethu Ramalingam for R-1 Anusha Nagarajan for R-2 Hemant Singh, Shikha Ohri Matrugupta Mishra, Tushar Nagar Tabrez Malawat for R-3 to R-5 Sakya Singha Chaudhuri, Avijeet Lala, Anand Kr. Shrivastava, Molshree Bhatnagar, Shreya Mukerjee, Shikha Pandey, Shivam Sinha, Nishant Talwar for R-11 & R-12 Manu Seshadri for R-18,R-19 & R-24 Rahul Balaji for R-6 to R-10 & R-13 & R-14 Dipali Sheth for R-15 Divya Chaturvedi for R-20 Rutwik Panda for R-23 Sureshan P., Malavika J. for R-25
6.	55/16 (Service complete) (DoF - 11-02-2016)	M/s Bhoruka Power Corporation Ltd. - Appellant(s) Versus Haryana Electricity Regulatory Commission & Ors. - Respondent(s)	Amit Kapur, Pallavi Mohan Apoorva Misra Amarjeet Singh (Rep.) for R-1 Anand. K. Ganesan Raghujeet Singh Madan for R-2 (Banwari Lal, Project Officer - Rep.- for R-4)
7.	61/16 & IA-153/16 (For stay) IA-281/19 (For placing additional documents) (Service complete) (DoF - 10-03-2016)	Odisha Power Transmission Corporation Ltd. -Appellant(s) Versus M/s Jindal Stainless Ltd. & Anr. -Respondent(s)	Raj Kumar Mehta Abhishek Upadhyay Himanshi Andley Hitendra Nath Rath for R-1 Rutwik Panda for R-2
8.	95/16 (DoF - 15-03-2016)	Jaiprakash Power Ventures Ltd. -Appellant(s) Versus Madhya Pradesh Electricity Regulatory Commission & Anr. -Respondent(s)	Sakya Singha Chaudhuri, Avijeet Lala, Astha Sharma, Nameeta Singh, Shreya Mukerjee, Gayatri Aryan, Nishant Talwar, Meha Chandra, Narayani Anand, Nithya Balaji Mandakini Ghosh, Parinay Deep Shah for R-1 Alok Shankar for R-2

Sd/
Registrar
APTEL